

metro cities has been prepared by the department, this programme to be implemented over three years period forms a part of the Seventh Five Year Plan of the department, which is still under consideration in the Planning Commission.

#### Drilling Work in Bombay High

5412. SHRI R.M. BHOYE: Will the Minister of PETROLEUM be pleased to state:

(a) the targets fixed by Government for production of petroleum crude from Bombay High during the Sixth Five Year Plan period;

(b) the number of new oil wells drilled in the area during this period; and

(c) whether some additional drilling work is still likely to be done through indigenous technology or in collaboration with foreign technology?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA): (a) The target for production of crude oil from offshore during the Sixth Five Year Plan period was 51.3 million tonnes.

(b) 253 (provisional)

(c) Further drilling would be continued using indigenous and foreign technology.

#### Absorption of Ex-servicemen in the Public Sector Undertakings

5413. SHRI RAJESH PILOT: Will the Minister of DEFENCE be pleased to state:

(a) the total strength of ex-servicemen re-employed in public sector undertakings cadre-wise and sector-wise;

(b) whether the required percentage of ex-servicemen are not being absorbed in the public sector undertakings; and

(c) the steps taken by Government to ensure absorption of ex-servicemen in public sector undertakings as laid down in Government policy?

THE MINISTER OF DEFENCE (SHRI P.V. NARASIMHA RAO): (a) Complete information about the total strength of ex-servicemen re-employed in Public Sector Undertakings is not available. However, the annual placement of ex-servicemen in Central Public Sector Undertakings from 1978 to 1984 is contained in the statement enclosed.

(b) It is generally true that the appointments in many Central Public Sector Undertakings are below the stipulated percentages.

(c) Some of the steps taken by Government to remedy the short-fall have been :-

(i) Relaxation in eligibility criteria relating to the upper age limit, and of educational qualifications in favour of ex-servicemen.

(ii) Vesting of sponsorship powers with Rajya Sainik Boards/Zila Sainik Boards/DGR, instead of the Employment Exchanges being the sole sponsoring agency.

(iii) Intensified monitoring of the placement of ex-servicemen in Public Sector Undertakings/Government Departments through the Liaison officer placed in the organisation of the Director General of Employment and Training.

(iv) Efforts made to identify posts particularly suitable for the re-employment ex-Servicemen.

(v) The organisation of relevant training, interalia to equip ex-Servicemen to effectively compete for salaried employment.